पाकिस्तान को म्राबंटित किया गया है। सिंधु जल संधि एक बेमियादी संधि है किन्तु इसमें 10 वर्ष के संक्रमण काल का प्रवन्ध किया गया है जिसके पश्चात् पूर्वी नदियों का सारा पानी भारत द्वारा निर्बाध प्रयोग के लिए उपलब्ध हो गया है। यह संक्रमण काल 31 मार्च, 1970 को समाप्त हो गया। पूर्वी नदियों का ग्रौसतन वार्षिक प्रवाह 330 लाख एकड़ फुट है।

(ग) भारत में इस जल के पूर्ण उपयोग के लिए श्रायोजित परियोजनाश्रों में से भाखड़ा मंगल परियोजना, माधोपुर व्यास लिंक, हरिके हैंड दक्सं, सर्राहदफीडर शीर राजस्थान फीडर पूर्ण हो चुके हैं जबिक व्यास सतलुज लिंक परियोजना, पौग पर व्यास बाँध श्रीर राजस्थान नहर पर कार्य चल रहा है। केन्द्रीय जल तथा विद्युत् श्रायोग ने थीन वाँध को भी तकनीकी रूप से ग्रपनी स्वीकृति दे दी है ग्रीर श्रव यह योजना श्रायोग की तदर्थ तकनीकी सलाहकार समिति के श्रनुमोदन के लिए पड़ी है।

# Foreign Exchange Spent on Purchase of Defence Stores

585. SHRI BHOGENDRA JHA: Will the Minister of DEFENCE be pleased to refer to the information given on 21. 3. 1970 in fulfilment of the assurance with regard t Unstarred Question No. 2494 dated 8t ecember, 1969 and state:

- (a) what proportions of the amounts of payments made in 1948-49, in 1956-57 and in 1968-69 was in terms of rupee and specific foreign currencies;
- (b) the estimate of payment to be made by the end of the Fourth Five Year Plan in terms of Indian rupee or foreign currencies for the purchase of stores, equipment etc., for defence needs; and
- (c) the time limits for attaining selfsufficiency in Defence production and what

concrete measures are undertaken therefor?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) and (b) . ( The total value of store for defence needs for 1948-49, 1956-57 and 1968-69 was Rs. 57.07 crores, Rs. 83.58 crores and Rs. 444. 10 crores respectively. It would not be in the public interest to disclose the proportion of payments made in terms of rupee and foreign currencies or the payments to be made by the end of the Fourth Five Year Plan for procurement of stores from abroad and internal resources, but as already explained in answer to question No. 2498 on 3-12-1969, the percentage of procurement for the Defence services from internal production has been increasing at a significant rate.

(c) Self-sufficiency in defence Production is a continuing process. It has been the effort of the Government to utilise every means to attain self-sufficiency to the maximum extent in meeting the essential requirements of the Defence Services. The various steps taken by the Government in this regard were indicated in the reply to the Lok Sabha Unstarred Question No.2494 answered on 3 12. 1969,

## Representation received from Flood Control Wing of Embankment and Drainage Department of Dhimagee and North Lakhimpur, Assam.

586. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether a representation against misappropriation under the Embankment and Drainage Department of Flood Control Wing at Dhimajee and North Lakhimpur Divisions of Assam State was received by him;
- (b) whether that representation was addressed jointly by Secretaries of the District Units of the G.P.I. Kisan Sabha, Students Federation and Youth Federation of Dhimajee and North Lakhimpur District etc.; and

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#### (c) if so, action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). Yes, Sir.

(c) The representation has been forwarded to the Government of Assam for furnishing their comments.

#### Broadcasts from Radio Peace and Progress, USSR

## 587. SHRI C.K. BHATTACHARYYA : SHRI RAM SEWAK YADAV:

Will the Minister of EXTERNAL AFFAIRS be pleased to state whether the Government of India have accepted the claim that Radio Peace and Progress of the Soviet Union is autonomous and does not necessarily reflect the views of the U.S.S.R.?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): We have accepted the view of the Soviet Government that the Radio Station Peace and Progress is an autonomous body and does not necessarily reflect the views of the Government of the USSR.

## Jalpaiguri Town Protection Scheme West Bengal

588. SHRI C.K. BHATTACHARYYA: Will the Minister of IRRIGATION AND POWER be pleased to State:

- (a) whether it is a fact that Government of West Bengal have sent to the Central Government a scheme for the Protection of Jalpaiguri Town against inundation by Kerala river, known as Jalpaiguri Town Protection Scheme Phase I;
- (b) whether it is also a fact that she State Technical Committee has already given technical approval to the Scheme;
  - (c) whether it is also a fact that the

estimated expenditure for the scheme is only Rs. 2 crores; and

(d) whether the Central Government have approved the said Scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION & POWER (SHRI SIDDESHWAR PRASAD): (a) to (d). Jalpaiguri Town Protection Scheme, Phase I, was implemented in 1955-56. The Hon'ble Member apparently refers to Phase II of the scheme. A skeleton report of the Jalpaiguri Town Protection Scheme-Phase II, was sent by the Government of West Bengal to the Central Water and Power Commission in June, 1970. The scheme, estimated to cost Rs. 150 lakhs, was considered by the State Technical Advisory Committee at its meeting held on 27th June. 1970. After the inclusion of some additional items by the State Technical Advisory Committee it was expected that the cost might go up to Rs one crore eighty lakhs. It was decided by the Committee to send the scheme for examination by the Central Water and Power Commission. The receipt of the scheme which has been stated to be despatched is awaited.

#### Supply of Ajoy Water from Bihar to West Bengal

589. SHRI C.K. BHATTACHARYYA; Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether there is a controversy between the Governments of West Bengal and Bihar over the supply of three hundred cusecs of Ajoy water to West Bengal according to a previous agreement;
- (b) whether the Government of Bihar has refused to act according to the agreement; and
- (c) whether the denial of Ajoy water is hampering the extension of the accrage of Rabi crops in lower Damodar area?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION & POWER (SHRI SIDDHESHWAR PRASAD: (a)